

के साथ म्यूचुअल इन्व्हेस्टमेंटिंग करनी पड़ेगी, एटमोस्फियर बनाना पड़ेगा। इसके साथ ही जो शर्तें मैंने कही हैं वे भी जरूरी होंगी।

इन शर्तों के साथ मैं श्री कामय जी के बिल का सिद्धांततः समर्थन करता हूँ।

समापति बहुोदय : इस बिल के लिए जो बंटे का समय निर्धारित है।

श्री हरि बिष्णु कामय : आज तो सबाल उठता नहीं है। एक बंटा इस बिल के लिए 20 तारीख को दिया जाना चाहिए।

समापति बहुोदय : मैं यही कह रहा था कि इसका एक बंटा बचा है। जो प्राइवेट मेम्बर से बिल्स की कार्यावली का दिन होगा, उस दिन यह भी जाएगा।

18.00 hrs.

GRAINS BOARD BILL*

SHRI YADVENDRA DUTTA (Jaunpur): I beg to move for leave to introduce a Bill to provide for establishment of an autonomous Board for fixation of minimum prices every year of all the agricultural commodities in the nature of food-grains and for matters connected therewith.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for establishment of an autonomous Board for fixation of minimum prices every year of all the agricultural commodities in the nature of food-grains and for matters connected therewith."

The motion was adopted.

SHRI YADVENDRA DUTT: I introduce the Bill.

18.01 hrs

BACKWARD AREAS DEVELOPMENT BOARD BILL*

SHRI YADVENDRA DUTT (Jaunpur): I beg to move for leave to introduce a Bill to provide for the establishment of an autonomous Board for all-sided development of all economically backward areas of the country.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for the establishment of an autonomous Board for all-sided development of all economically backward areas of the country."

The motion was adopted.

SHRI YADVENDRA DUTT: I introduce the Bill.

181 hrs.

ANTI-ESPIONAGE BILL*

SHRI YADVENDRA DUTT (Jaunpur): I beg to move for leave to introduce a Bill to provide for capital punishment to spies for espionage in India and their summary trial.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for capital punishment to spies for espionage in India and their summary trial."

The motion was adopted.

SHRI YADVENDRA DUTT: I introduce the Bill.